

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC. VII-27/2005/11205/A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri B. Sutradhar,
District & Sessions Judge,
West Karbi Anglong, Hamren.

Dated Guwahati the 18th November, 2023.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. DJ/WKA/2023/CL-SL/3/100 dtd. 08.11.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 10.11.2023 and 14.11.2023, alongwith station leave permission, from the evening of 09.11.2023 till the morning of 16.11.2023.** The Chief Judicial Magistrate, West Karbi Anglong, and in his absence, the Munsiff-cum-JMFC, West Karbi Anglong shall remain in charge of your Court and Office in your absence.

Yours faithfully,

SL
REGISTRAR (VIGILANCE)

Memo No. HC.VII-27/2005/11206/A dated 18.11.2023

Copy to :

- ✓ 1. The Project Manager, Gauhati High Court.

R
19/11/23
REGISTRAR (VIGILANCE)